## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066

Dated:-17/02/2017

## NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 17/02/2017 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order

Deputy Registrar (Judl.)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/Dy.Registrars/AssistantRegistrars/BarAssociation/SDRS/CDR/NoticeBoard/website/Guard file

Assistant Registrar/Technical Officer